

## REPORT CERTIFYING THE CONSTITUTION OF COMMITTEE OF CREDITORS

- 1 .The application for corporate Insolvency Resolution Process filed by Sarsan Securities P Ltd (Financial Creditor , Under Section 7 of the Insolvency and Bankruptcy Code ) read with Rule 4, of Insolvency and Bankruptcy (Application to Adjudicating Authority ) Rule 2016 was admitted by NCLT Mumbai Bench vide order no CP No 1252/IBC/NCLT/MAH/2017 dated 6.10.17 and further order dated 12.12.2017 wherein Rahul S Kavathekar ,the undersigned was appointed as Interim Resolution Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.
2. The registered office of the Skyline Capital Pvt Ltd. is situated at B401,Unit No 42,4th Flr, Vasudev Chambers, Opp Wilson Pen Company, Old Nagardas Road, Andheri (E) Mumbai Pin 400069.
3. In Compliance with section 13 , Section 15 and other applicable sections of the code read with regulation 6 of insolvency and Bankruptcy board India (Insolvency Resolution Process for Corporate Person) Regulation 2016 (here in in after called Resolution ) , a public announcement  
 A .intimating the commencement of Corporate insolvency Resolution Process against the Skyline Capital Pvt Ltd. &  
 B. calling the creditors to submit the proof of claims was made on 14.12.17 in Free Press Journal and on 14.12.17 in Navshakti [Vernacular paper].
4. The last date of submission of claims was 27.12.17.
5. The public notice sought proof of claims from financial creditor in from C as stipulated in Regulation 8. Till the last date of claim (i.e 27.12.17) the undersigned interim professional has received claims from the following financial creditor

SL NO.	Name of the creditor	Amount of claim	Details of Security interest
1	Sarsan Securities P Ltd through its POA holder Destimoney India Services P Ltd	277437236	<u>Nil</u>

6. The public notice sought proof of claims from operational creditor in from B as stipulated in Regulation 7. Till the last date of claim (i.e...11.7.17) the undersigned interim professional has received claims from the following financial creditor

Sl.No.	Name of the creditor	Amount of claim
1	Nil	